

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5207-JK (LD) of 2024

DATED:- 22 - 04 - 2024

Sanction is hereby accorded to the appointment of Ms. Sheweta Jandial, IFS, Regional Director, Pollution Control Committee, Jammu as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

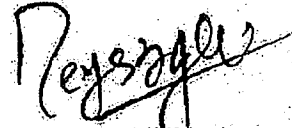
Secretary to Government

Dated:- 22- 04- 2024

No:-LAW-OIC/4/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.-3563 -JK(LD) of 2024 dated 22.04.2024

S No.	Case titled
1.	OWP No. 2124/2018 titled Sadari Lal Versus J&K State & Ors,
2.	WPC No. 329 of 2024 titled Bhanu Partap Singh Versus UT of J&K & Ors,
3.	WPC No. 394 of 2024 titled Shiv Shakti Brick Kiln and Ors. Versus UT of J&K & Ors.
4.	WPC No. 506 of 2024 titled Sant Enterprises Versus UT of J&K & Ors,
5.	WPC No.550 of 2024 titled M/s Shree Ram Stone Crusher Versus UT of J&K & Ors,
6.	WPC No. 558 of 2024 titled Rajeev Kumar and Ors. versus UT of J&K & Ors,
7.	WPC No. 557 of 2024 titled Sanjay Kumar Versus UT of J&K & Ors,
8.	WPC NO. 581 of 2024 titled Balaji stone crusher Versus UT of J&K & Ors,
9.	WPC No. 606 of 2024 titled M/s Baba Chistiya Screening Plant Taraf Tajwal Kathjua Versus UT of J&K & Ors.
10.	WPC No. 602 of 2024 titled Upkar Stone Crusher Versus UT of J&K & Ors.
11.	WPC No. 822 of 2020 titled R.R. Resorts and Ors. Versus UT of J&K & Ors.
12.	WPC 684 /2020 titled M/s Choudhary Banquet Hall Versus UT of J&K & Ors,
13.	WPC No. 683/2020 title Celebration Banquet Versus UT of J&K & Ors.
14.	LPA in WPC No.396 of 2024 Trara Chand Versus Union Territory of J&K & Ors.

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